

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 257/GT/2014

Subject : Determination of tariff for Bhilai Expansion Power Plant (2X250 MW) for the period 2014-19.

Petitioner : NTPC SAIL Power Company Limited

Respondents : DNH Power Distribution Corporation & 3 Others

Date of hearing : **5.1.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Ms. Anushree Bardhan, Advocate, NTPC-Sail
Ms. Poorva Saigal, Advocate, NTPC-Sail
Shri D.G Salpekar, NTPC-Sail
Ms. Shweta Agarwal, NTPC-Sail
Shri Abhinav Jindal, NTPC-Sail

Record of Proceedings

During the hearing, the learned counsel for the petitioner, NTPC-SAIL submitted that additional information as sought for by the Commission has been filed and copies have been served on the respondents. The learned counsel however sought time to file its rejoinder to the reply filed by the respondent, DNH Power Distribution Corporation.

2. None appeared on behalf of the respondents. The Commission accepted the prayer and granted time to the petitioner to furnish rejoinder by 4.2.2016 with copy to the said respondent.
3. Subject to the above, order in the petition was reserved.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

